

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

|        | T.P No. | Purpose | Section | Name of the Parties |
|--------|---------|---------|---------|---------------------|
| 293/15 | 154/17  | Hearing | 391 394 | Add Realty Ltd.,    |

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&

PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

(Petitioner Respondent)

S. VIVEKANANDA  
for VCB Associates  
9845428653

for Petr

S. Vivekananda

Prerna Jetti

CGC & ROC (RD)

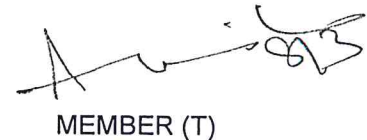
P. M.

Shri Vivekananda, Advocate for petitioner is present. He reported basing on the report of ROC, the scheme requires modification. He has also filed affidavit giving clarification over the objections raised by the ROC and also filed an application for modification of the Scheme.

Registry is directed to list the application for modification of the Scheme. Counsel is also directed to file two sets of copies.

List it on 21.04.2017.

  
MEMBER (J)

  
MEMBER (T)